

N O T I C E

IN THE HIGH COURT OF ORISSA: CUTTACK.

The High Court Level Lok Adalat is scheduled to be held in the High Court Premises on Saturday the **12th day of August, 2017** under the aegis of the High Court Legal Services Committee. The following matters will be taken up for disposal in the aforesaid High Court Level Lok Adalat.

- (i) Criminal Compoundable Cases
- (ii) Criminal Revision U/s 138 N.I. Act
- (iii) Bank Matters (Relating to SARFAESI Act.)
- (iv) MACA & FAO (Relating to Motor accident Claim Appeals)
- (v) Land Acquisition Matters
- (vi) Matrimonial Matters
- (vii) Electricity relating to disconnection of power supply and excess billing.
- (viii) Service Matters relating to pay, allowances and retiral benefits.

The learned counsel desirous of getting their matters settled before the aforesaid Lok Adalat, may submit mention memos before the Secretary, High Court Legal Services Committee, on all working days in his chamber between **10.00 A.M. TO 5.00 P.M. latest by 28.7.2017**. Concerned judicial Section of the Court are also requested to send the records to the office of Lok Adalat (H.C.L.S.Committee) as per Memo/list received at their end latest by **02.08.2017**.

Dated. 12.07.2017

Orissa High Court Cuttack.


Secretary

H.C.L.S.Committee